

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.05
I.A. Nos. 363/2020, 382/2021 &
I.A. (PLAN).No.06/2024 in
C.P. (IB) No.124/BB/2017

IN THE MATTER OF:

M/s. Reliance Capital AIF Trustee Company Pvt. Ltd. & Ors. ... Petitioners
Vs.
M/s. Fortuna Buildcon India Pvt. Ltd. ... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 12.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Ms. Lekha Chandrasekar
For the R-2 & R-3 in IA. 382/2021 : Shri Vivekananda
For the Suspended Board of Director : Appeared

ORDER

I.A. (PLAN).No.06 of 2024:

1. Heard the Ld. Counsels for the Applicant-RP and the Suspended Board of Directors.
2. It is noticed that pursuant to the withdrawal of the original Application bearing I.A. No.325 of 2020, the Ld. Counsel for the Applicant-RP has filed this instant Application for approval of the Resolution Plan on 28.05.2024 after getting approval by the CoC. It is stated by the Ld. Counsel for the Applicant that the instant Application is filed along with all the necessary documents and after taking care of all the defects which were noticed earlier.
3. It is the responsibility of the RP to ensure compliance of various provisions of Section 30(2) of the IBC, 2016; and Regulations referred to in Section 30(2)(f) of the Code.

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4. For considering the satisfaction of various Regulations as mentioned in the IBBI Regulations, 2016, list the IA on **28.08.2024**.

C.P. (IB) No.124/BB/2017:

1. Heard the Ld. Counsels for the Parties.
2. Shri Vivekananda, appearing on behalf of the purchaser of land of the Corporate Debtor submits that he has filed an application for sale of properties. However, the same is not listed today. Therefore, Registry is directed to verify the same and list it next date of hearing, if it is in order, in all aspects.
3. List the case along with other IAs on **28.08.2024**.

-Sd-

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

-Sd-

**(K. BISWAL)
MEMBER (JUDICIAL)**

Anishma